

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL **COMPANY APPLICATION** : TCP/21/2016 **PETITION NUMBER** : Mr. Ramesh Jagtiani NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others (In the matter of Argus Enterprises (P) Limited) UNDER SECTION : 397/398 Name (in Capital) Represented by Signature Rel On Lile RI

<u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is adjourned for the presence of the Petitioner, failing which appropriate order will be passed. Put up on 21.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)

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